

Disclosure of marks obtained in Civil Services

3789. SHRI ANIL DESAI:

SHRI SANJAY RAUT:

Will the PRIME MINISTER be pleased to state:

(a) whether the Central Information Commission (CIC) has directed the Union Public Service Commission (UPSC) to disclose the marks obtained by a candidate in Civil Services (Preliminary) Examinations; and

(b) if so, the steps being taken by the Ministry to disclose the marks?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) The Union Public Service Commission has informed that the marks obtained by the candidates in Civil Services (Preliminary) Examination 2006 to 2010 have been intimated to them, on demand.

Widening wealth disparities

3790. SHRI MANI SHANKAR AIYAR: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 392 given in the Rajya Sabha on 15 March, 2012 and state;

(a) whether Government does not consider the Panchayati Raj to be the path to inclusive growth through inclusive governance;

(b) if not, why not; and

(c) if so, what steps have been taken to ensure that guidelines for Centrally Sponsored Schemes are amended as per the directions of the Cabinet Secretary's circular of October, 2004 and to ensure that all State Plans are based on District Plans consolidated by District Planning Committee under Article 243ZD of the Constitution, as advised through the Planning Commission circular of August, 2005?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) As per the Chapter 6 on "Rural Transformation" of the Approach Paper to the Twelfth Five Year Plan, rural local self-governance is critical to rural transformation. The Approach Paper further states that 73rd Amendment to the Constitution seeks to endow the Panchayats with such power and authority as may be required to enable them to function as genuine institutions of self-governance. It further states that inherent in this devolution is the

expectation that it would lead to social justice with economic development and effective local governance with emphasis on (i) Social and political empowerment of village communities, particularly of the hitherto marginalized segments; (ii) accountability of local government functionaries to elected local representatives; and (iii) greater control of village communities over natural resources. The Government, therefore, very much considers the Panchayati Raj to be the path to inclusive growth through inclusive governance.

(b) Does not arise.

(c) The Central Ministries were requested by the Ministry of Panchayati Raj in January, 2009 and the Planning Commission in March, 2009 to carry out the Activity Mapping for each Centrally Sponsored Scheme/ACA scheme in conformity with the advisory issued by the Ministry of Panchayati Raj and amend the guidelines for their scheme accordingly. During the discussion in the Planning Commission for finalizing the States' Annual Plans every year, the State Governments are persuaded to ensure that State Plans are based on District Plans consolidated by District Planning Committees, as advised by the Planning Commission through its circular dated 251 August, 2006.

The role of Panchayats varies across different Centrally Sponsored Schemes (CSSs), which are administered by different Union Ministries. Further, since Panchayat is a State subject, States vary in the extent to which they provide role and responsibilities to Panchayats in planning, implementation and monitoring of different CSSs. Among the major CSSs, Mahatma Gandhi National Rural Employment Guarantee Programme (MGNREGP), Saakshar Bharat Mission, Indira Awas Yojana (IAY) and National Rural Drinking Water Programme (NRDWP), provide significant role and responsibilities to Panchayats. Under Backward Regions Grant Fund (BRGF), which is an Additional Central Assistance (ACA) programme, Ministry of Panchayati Raj (MoPR) provides untied grant through States to Panchayats to bridge the gaps in infrastructure development on the basis of plans prepared by the Panchayats. MoPR has taken up with Ministries at various levels/meetings to provide appropriate role and responsibilities to Panchayati Raj Institutions in the planning and implementation of CSSs.

Rate of economic growth in various States

3791. DR. T. SUBBARAMI REDDY: Will the PRIME MINISTER be pleased to state:

(a) the details of the rate of economic growth in various States of the country during the last three years and the current year;